

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/842(CHE)/2024
PETITION NUMBER : CP(IB)/236/CHE/2022
NAME OF THE APPLICANT : Ramji Mahadevan (RP)
NAME OF THE RESPONDENT(S) : --
**UNDER SECTION : Sec 99 of IBC, 2016 r/w Rule 7(2) of IBBI
Rules 2019**

ORDER

None for the Applicant. Ld. Counsel Ms. Jayalakshmi for the Respondent.

In this case RP report has been filed on 01.04.2024 recommending initiation of Insolvency Resolution Process against the Personal Guarantor.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

List the matters for hearing on **11.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk